

ITEM NO.3+20

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No.231/2019

AJAY BHARDWAJ

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.49398/2022 - APPLICATION FOR PERMISSION, IA No.127278/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.45387/2022 - CANCELLATION OF BAIL, IA No.82439/2020 - CANCELLATION OF BAIL, IA No.90520/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.127279/2019 - EXEMPTION FROM FILING O.T. and IA No.44710/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH W.P.(CrI.) No.304/2018 (X)

(With IA No.189443/2019 - CANCELLATION OF BAIL, IA No.90548/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.180487/2018 - GRANT OF INTERIM RELIEF, IA No.81877/2021 - INTERVENTION APPLICATION, IA No.23456/2019 - INTERVENTION/IMPLEADMENT, IA No. 60117/2020 - MODIFICATION OF COURT ORDER, IA No.94628/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.73530/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.82974/2020 - RECALLING THE COURTS ORDER)

W.P.(CrI.) No. 33/2019 (X)

(With IA No.49410/2022 - APPLICATION FOR PERMISSION, IA No.67085/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No.67081/2020 - MODIFICATION)

W.P.(CrI.) 132/2019 (X)

W.P.(CrI.) 159/2019 (X)

(With IA No.49354/2022 - APPLICATION FOR PERMISSION and IA No.85910/2019 - CLARIFICATION/DIRECTION)

Date : 18-04-2022 These matters were called on for hearing today.

**CORAM :**

**HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE SURYA KANT**

**For Petitioner(s)** Mr. Prashanto Chandra Sen, Sr. Adv.  
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Mr. Dawneesh, Adv.  
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**Ms. Deepanwita Priyanka, Adv.**

**Mr. Sarad Kumar Singhanian, Adv.**

**Mr. Vatsal Joshi, Adv.**

**Mr. G.S. Makker, Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

**WP (Crl) No 304/2018**

- 1 The Court is informed that the petitioner has passed away, hence the Petition does not survive.
- 2 The Petition is accordingly dismissed.

**WP (Crl) No 231/2019, WP (Crl) No 33/2019, WP (Crl) No 132/2019 & WP (Crl) No 159/2019**

- 1 Applications for change of Advocate-on-Record for the petitioner is allowed.
- 2 List the Petitions on 25 April 2022.
- 3 The interim protection granted by this Court on the earlier occasion, shall continue until the next date of listing.

**(CHETAN KUMAR)  
A.R. - cum - P.S.**

**(SAROJ KUMARI GAUR)  
Court Master**